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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CORAM:

Present:

C.P No.405/(MAH)/2017  
MA No. 404/2017

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: P Ramani.

V/s.  
Dharmishta Mithram (NGO) & Ors.

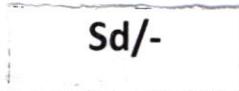
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME  | DESIGNATION            | SIGNATURE   |
|--------|---|------------------------|---|
| 1.     | HENNA DAULAT                                    | ADVOCATE               | HD  |
| 2.     | KOMAL THADHANI                                  | FOR THE<br>RESPONDENTS | KOMAL<br>RVS  |
| 3.     | RAUNAK SAMDANI                                  |                        |   |
| 4.     | ADV. AKASH MENON<br>ADVOCATE FOR THE PETITIONER |                        |  |

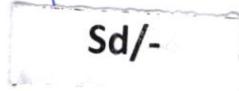
ORDER

MA 404/2017 in CP No. 405/241-242/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 21.02.2018 for hearing on waiver application.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)